

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSP No.77/(MAH)/2017
CA No.

CORAM:

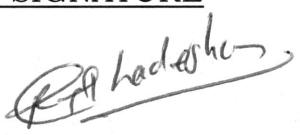
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: M/s. Pitre Business Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Chandrakant Mhadeshwar	Advocate for Petitioner	

Order

CSP No. 77/230-232/NCLT/MB/MAH/2017

Petition admitted.

For having the Petitioner Counsel submits that the Hon'ble High Court has not passed an order for appointment of Chartered Accountant, at his request, this Bench hereby appoints M/s. N.B. SHAH & Associates, CAs, 602, Damji Shamji Trade Centre, Opp: Vidyavihar Railway Station (West), Mumbai – 400086 with a remuneration of ₹75,000 (Rupees Seventy-Five Thousand only).

List this matter for hearing on 1.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)